

With a view to maintain transparency in tariff publication, Directorate General of Civil Aviation (DGCA) has taken following steps:

- Scheduled domestic airlines have been directed to display established tariff route-wise and fare category-wise in their websites, on monthly basis and also to notify any significant and noticeable changes to DGCA within 24 hrs of effecting such a change.
- A Tariff Analysis Unit has been set up in DGCA to monitor tariff on regular basis at periodic intervals. DGCA has not noted any significant hike in fares beyond fare band communicated to it by airlines

Bridge constructed over Vaya river

†*326. SHRI UPENDRA KUSHWAHA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the movement of heavy vehicles is totally blocked for the last several years on the bridge constructed over Vaya river near Jandaha on NH-103 from Hajipur to Samastipur in Bihar;

(b) whether it is a fact that heavy vehicles pass through rural road in Javaj village, which is not suitable for plying heavy vehicles and local residents have to face many difficulties; and

(c) if so, the steps Government would take for immediate construction of said bridge and alternate arrangement for heavy vehicles till then, keeping in view of the above?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI):

(a) Yes, Sir.

(b) and (c) Considering the difficulties of local residents, the Ministry has sanctioned an estimate for Rs. 5.89 crore for construction of the bridge.

Scholarships for backward classes

†*327. SHRI GANGA CHARAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the scholarships being awarded to the students of the backward classes in the country, State-wise;

(b) whether there is any proposal for increasing the scholarship for students of backward classes in Uttar Pradesh;

(c) if so, the details thereof; and

†Original notice of the question was received in Hindi.